GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1988 TO BE ANSWERED ON AUGUST 07, 2023

UPDATE ON PMAY (U) IN ODISHA

NO. 1988. SHRI SUJEET KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned, grounded for construction, completed and allotted to beneficiaries under Pradhan Mantri Awas Yojana-Urban (PMAY-U) till date, State-wise;
- (b) the number of beneficiaries who have been allotted houses in Odisha under the scheme;
- (c) the number of persons who are yet to be allotted houses under the scheme and the time by when the allotment is likely to be done especially in State of Odisha; and
- (d) whether there is a delay in payment of installments to beneficiaries and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of pucca houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The State/UT-wise details (including the State of Odisha) of houses sanctioned/allotted, grounded and completed/delivered to the beneficiaries since inception of PMAY-U till 31.07.2023 are annexed as Annexure.

Under BLC/AHP/ISSR verticals of PMAY-U, Central Assistance is released to States/ UTs in three instalments of 40%, 40% and 20%. The release of Central Assistance under PMAY-U is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs, viz, submission of Utilisation Certificates (UCs); Aadhaar seeding of beneficiaries; Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging, registration of AHP/ISSR projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc.

There are no fixed targets under PMAY-U scheme. Based on the demand, State Governments prepares project proposals and after approval of projects by State Level Sanctioning and Monitoring Committee (SLSMC), submits to the Ministry for sanctioning by Central Sanctioning and Monitoring Committee (CSMC). All proposals received from Odisha have been considered by CSMC and there are no proposals pending with the Ministry. The Government of India is providing its fixed share as central assistance under different verticals of PMAY-U and it is released to States/UTs on receipt of requisite compliances in respect of sanctioned projects. States/UTs transfer assistance to BLC beneficiaries after pooling Central & State share based on construction stages of individual houses.

The scheme period which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite completion of all sanctioned houses within the extended Mission period.

Including Odisha, State/UT wise houses sanctioned, grounded for construction and completed under PMAY-U

		Name of the State/ UT	Details of Houses (Nos) (as on 31.07.2023)		
Sr. No.			Sanctioned	Grounded for construction	Completed
1	States	Andhra Pradesh	21,32,432	19,97,115	8,15,473
2		Bihar	3,23,356	3,02,590	1,12,166
3		Chhattisgarh	3,02,663	2,73,450	1,93,845
4		Goa	3,146	3,146	3,144
5		Gujarat	10,54,868	9,83,027	8,81,711
6		Haryana	1,65,034	92,312	65,236
7		Himachal Pradesh	12,991	12,991	9,536
8		Jharkhand	2,29,156	2,12,227	1,29,113
9		Karnataka	6,38,121	5,90,941	3,20,280
10		Kerala	1,65,557	1,46,113	1,15,642
11		Madhya Pradesh	9,54,009	9,41,534	7,01,172
12		Maharashtra	14,02,629	11,03,334	8,15,733
13		Odisha	1,90,384	1,69,299	1,33,619
14		Punjab	1,32,235	1,10,466	75,704
15		Rajasthan	2,89,446	2,31,312	1,74,085
16		Tamil Nadu	6,81,277	6,47,538	5,34,852
17		Telangana	2,50,084	2,44,039	2,24,072
18		Uttar Pradesh	17,01,389	16,33,800	12,94,727
19		Uttarakhand	64,856	52,795	31,728
20		West Bengal	6,82,577	6,09,605	3,67,622
Sub- total (States) :-		otal (States) :-	1,13,76,210	1,03,57,634	69,99,460
21	North East States	Arunachal Pradesh	8,499	8,360	6,502
22		Assam	1,76,643	1,51,222	85,507
23		Manipur	56,037	47,990	11,227
24		Meghalaya	4,758	3,772	1,116
25		Mizoram	39,811	39,214	7,067
26		Nagaland	31,968	31,825	15,721
27		Sikkim	594	449	209
28		Tripura	89,068	83,781	65,000
Sub- total (N.E. States) :-		, <i>,</i>	4,07,378	3,66,613	1,92,349
29	Union Territories	A&N Island (UT)	376	376	47
30		Chandigarh (UT)	1,256	1,256	1,256
31		DNH & DD (UT)	10,468	10,196	9,079
32		Delhi (UT)	29,976	29,976	29,976
33		J&K (UT)	49,141	47,356	19,445
34		Ladakh (UT)	1,307	1,014	674
35	D	Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	14,185	14,139	8,678
Sub- total (UT) :-			1,06,709	1,04,313	69,155
Grand Total :-			118.90 Lakh	112.30 Lakh*	76.02 Lakh*

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of earlier JnNURM scheme during PMAY-Umission period.